OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, EAST DISTRICT KARKARDOOMA COURTS, DELHI

ORDER

I hereby authorize that Ms. T.Priyadarshini, SCJ, East shall look after the work of Record Rooms, Digitization and weeding out process on 24/06/2025 during Summer Vacation,2025.

The aforesaid Judicial Officer shall be entitled to avail compensatory leave within one year (as per Rules) in lieu of the duty actually performed during summer vacation,2025.

Vined Kee

(VINOD KUMAR) Principal District & Sessions Judge East District, KKD, Delhi

No. 0461-73. Judi/East/KKD/Delhi/2025.

Dated : 2 0 JUN 2025

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2 0 JUN

Copy forwarded for information/necessary action to :

- The Registrar General, High Court of Delhi, New Delhi.
- The Principal District & Sessions Judge, (H.Qs), Tis Hazari Courts, Delhi 2.
- The Judicial Officers Concerned, East District, Karkardooma Courts, Delhi. 3.
- The Officer In Charge, Bail & Filing Section, Karkardooma Courts, Delhi. 4.
- The Administrative Civil Judge, East District, Karkardooma Courts. 5 The Administrative Officers (Judl.)/Incharge, Care Taking Branch & Pool Car, 6.
- with the direction to make necessary arrangements.
- The H.O.O. East District, Karkardooma Courts, Delhi. 7.
 - The Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
- g The Website Committee, Tis Hazari Courts, Karkardooma Courts Delhi. 10.
 - P.S. to the undersigned.

8.

11. R&I Branch for uploading on LAYERS.

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Principal District & Sessions Judge East District, KKD, Delhi.